

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1541
TO BE ANSWERED ON 27.12.2017**

AVAILABILITY OF DRINKING WATER

**1541. SHRI SUMAN BALKA:
SHRI Y. S. AVINASH REDDY:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railways is supplying contaminated water to its passengers and staff who live in the railway colonies and if so, the details thereof;

(b) whether water provided at stations and trains was not even being tested for presence of E. coli bacteria and if so, the details thereof;

(c) whether cases of manipulations in the award of contracts for supply of chlorination plants for the past several years have come to the notice of the Railways;

(d) if so, the details thereof and the reaction of the Government thereto; and

(e) the steps taken/proposed to be taken by the Railways to provide safe drinking water?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) & (b) No, Madam.

(c) & (d) No, Madam. Ministry of Railways has not come across any case of manipulations in the award of contracts for supply of chlorination plants.

(e) Ministry of Railways has adopted the "Uniform Drinking Water Quality Monitoring Protocol" issued by Ministry of Drinking Water and Sanitation.
